NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 32/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

V/s.

M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No. NAME DESIGNATION

SIGNATURE

Hadrocate

Common Order

T.C.P. No. 32 & 33/111/CLB/MB/MAH/2010 T.C.P. No. 97 & 98/397-398/CLB/MB/MAH/2010

KK.Shoy

At request of the parties, list this matter for hearing on 31.03.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).